

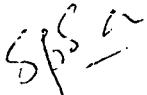
Dated:-21.12.2010.

Hon'ble Mr. Justice Alok Kumar Singh, Member (J)
Hon'ble Mr. S.P. Singh, Member (A)

Shri Prashant Singh holding brief for Shri R.C. Singh, learned counsel for applicant.

Shri R. Mishra, learned counsel for respondents.

Learned counsel for applicant says that his grievance has been redressed by the respondents themselves therefore this O.A. has become infructuous. He therefore requested that it may be dismissed as not pressed. Accordingly, it is so ordered. The M.P.No.2008/2010 which was moved for the same purpose also stands dismissed.


Member (A)


Member (J)

Amit

*OR
Copy of Order
dated 21/12/2010
Recd 24/12/2011*